

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI

BENCH 'SMC', NEW DELHI

BEFORE

SHRI R.S. SYAL, VICE PRESIDENT

ITA No. 633/Del./2018

Assessment Year : 2009-10

Mrinal Roy, 1178, Sector-37, Noida-201303 PAN : ABPPR0608F	Vs	ITO, Ward 2(2), Noida
(APPELLANT)		(RESPONDENT)

Assessee by : Sh. S.C.Jain, CA

Revenue by : Sh. B.R.Mishra, Sr. DR

Date of Hearing : 19.06.2018	Date of Pronouncement : 20.06.2018
-------------------------------------	---

ORDER

Per R.S.Syal, Vice President :

This appeal by the assessee arises out of the ex parte order passed by the ld. CIT(A)-I on 30.11.2017 in relation to the assessment year 2009-10.

2. I have heard both the sides and perused the relevant material on record. It is noticed that the Ld. CIT(A) passed *ex parte* order after giving certain opportunities to the assessee. The Ld. AR explained the reasons for non appearance before the Ld. CIT(A), with which I am satisfied.

3. I, therefore, set aside the impugned order and remit the matter to the file of Ld. CIT(A) for disposing of the appeal afresh as per law after allowing a reasonable opportunity of being heard to the assessee. The Ld. AR has undertaken to extend full co-operation to the Ld. CIT(A) in the fresh proceedings.

4. In the result the appeal is allowed for statistical purposes.

(Order Pronounced in the Open Court on 20/06/2018)

Sd/-

(R.S. Syal)

VICE PRESIDENT

Dated:20/06/2018

Binita

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT(Appeals)
- 5.DR: ITAT

ASSISTANT REGISTRAR

Date of dictation	19.06.2018
Date on which the typed draft is placed before the dictating Member	19.06.2018
Date on which the typed draft is placed before the Other Member	19.06.2018
Date on which the approved draft comes to the Sr. PS/PS	19.06.2018
Date on which the fair order is placed before the Dictating Member for pronouncement	19.06.2018
Date on which the fair order comes back to the Sr. PS/PS	19.06.2018
Date on which the final order is uploaded on the website of ITAT	.06.2018
Date on which the file goes to the Bench Clerk	.06.2018
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	

**